POST-OFFER ADVERTISEMENT IN ACCORDANCE WITH REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF:

SHARP INDIA LIMITED

Registered Office: Gat No. 686/4, Koregaon Bhima, Tal. Shihur, Dist. Pune 412 216, Maharashtra, India. Tel: 91-02137-252417; Fax: 91-02137-252453

OPEN OFFER FOR ACQUISITION OF UP TO 6,486,000 FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF INR 10 EACH (THE "EQUITY SHARES") OF SHARP INDIA LIMITED (THE "TARGET COMPANY") FROM THE ELIGIBLE SHAREHOLDERS OF THE TARGET COMPANY, BY SHARP CORPORATION (THE "ACQUIRER") TOGETHER WITH (I) HON HAI PRECISION INDUSTRY CO., LTD ("HON HAI"/"PAC 1"); (II) FOXCONN (FAR EAST) LIMITED ("FFE"/"PAC 2"); (III) FOXCONN TECHNOLOGY PTE. LTD ("FTP"/"PAC3"); AND (IV) SIO INTERNATIONAL HOLDINGS LIMITED ("SIO"/"PAC4") COLLECTIVELY REFERRED TO AS THE PERSONS ACTING IN CONCERT (THE "PAC") WITH THE ACQUIRER (THE "OFFER"/"OPEN OFFER")

POST-OFFER ADVERTISEMENT

This advertisement ("**Post-Offer Advertisement**") is being issued by ICICI Securities Limited (hereinafter referred to as "**Manager to the Offer**") on behalf of the Acquirer along with the PAC in respect of the Offer to the Public Shareholders of the Target Company pursuant to and in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("**SEBI (SAST) Regulations**").

This Post-Offer Advertisement should be read in continuation of, and in conjunction with the Public Announcement dated 26 August 2016 (the "**PA**"), the detailed public statement dated 31 August 2016 (the "**DPS**"), the draft letter of offer dated 9 September 2016 (the "**DLoF**"), corrigendum to DPS dated 11 November 2016 and the letter of offer dated 17 November 2016 dispatched to the Eligible Shareholders of the Target Company (the "**LoF**"), the pre-offer advertisement pursuant to Regulation 18(7) of the SEBI (SAST) Regulations, published on 25 November 2016.

The DPS and corrigendum to DPS was published on 1 September 2016 and 12 November 2016 respectively in the following newspapers:

Newspaper	Language	Editions
Financial Express	English	All editions
Jansatta	Hindi	All editions
Navshakti	Marathi	Mumbai edition
Loksatta	Marathi	Pune edition

Sl. No.	Particulars	Details			
1.	Name of the Target Company	Sharp India Limited			
2.	Name of the Acquirer and the PAC	Acquirer: Sharp Corporation PAC: Hon Hai Precision Industry Co., Ltd, Foxconn (Far East) Limited, Foxconn Technology Pte. Ltd, and SIO International Holdings Limited			
3.	Name of the Manager to the Offer	ICICI Securities Limited			
4.	Name of the Registrar to the Offer	Link Intime India Private Limited			
5.	**Offer Details**				
	a. Date of opening of the Offer	Monday, 28 November 2016			
	b. Date of closure of the Offer	Friday, 9 December 2016			
6.	Date of payment of consideration for the Equity Shares validly tendered and accepted in the Offer	Thursday, 22 December 2016			
7.	**Details of acquisition**	**Proposed in the Offer Document**		**Actuals**	
7.1.	Offer Price	INR 55.93 per Equity Share		INR 55.93 per Equity Share	
7.2.	Aggregate number of Equity Shares tendered	Not Applicable		13,120	
7.3.	Aggregate number of Equity Shares accepted	6,486,000*		13,120	
7.4.	Size of the Offer (number of Equity Shares accepted multiplied by Offer Price per share)	INR 362,761,980*		INR 733,801.60	
7.5.	Shareholding of the Acquirer and PAC before Agreements/ Public Announcement (No. & %)	19,458,000 (75.00%)		19,458,000 (75.00%)	
7.6.	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	NIL (0.00%)		NIL (0.00%)	
7.7.	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	Acquirer: 6,486,000* (25.00%)*		Acquirer: 13,120 (0.05%)	
7.8.	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of shares acquired • % of the shares acquired	Acquirer: NIL (0.00%) PAC: NIL (0.00%)		Acquirer: NIL (0.00%) PAC: NIL (0.00%)	
7.9.	Post offer share holding of Acquirer and PAC (including Shares acquired under the Agreements) • Number • % of Fully Diluted Equity Share Capital	Acquirer: 2,59,44,000* (100.00%)* PAC: NIL (0.00%)		Acquirer: 1,94,71,120 (75.05%) PAC: NIL (0.00%)	
7.10.	Pre & Post offer shareholding of the Public** • Number • % of Fully Diluted Equity Share Capital	**Pre Offer**	**Post Offer***	**Pre Offer**	**Post Offer**
		6,486,000 25.00%	NIL 0.00%	6,486,000 25.00%	6,472,880 24.95%

** Assuming full acceptance in the Offer*

*** Pre offer shareholding is as on the Identified Date of Friday, 11 November 2016. The shares acquired under the Offer are in the process of being transferred to the Acquirer.*

The Acquirer along with its Directors and PAC severally and jointy accept full responsibility for the information contained in this Post-Offer Advertisement and also for the obligations of the Acquirer and PAC laid down in the SEBI (SAST) Regulations.

A copy of this Post-Offer Advertisement is expected to be available on the websites of SEBI, on the websites of BSE and at the registered office of the Target Company.

Capitalised terms used in this Post-Offer Advertisement and not defined herein shall have the meaning assigned to them in the Letter of Offer dated 17 November, 2016.

ISSUED FOR AND ON BEHALF OF THE ACQUIRER AND THE PAC

BY THE MANAGER TO THE OFFER

ICICI Securities

ICICI SECURITIES LIMITED
ICICI Centre, H.T. Parekh Marg, Churchgate, Mumbai - 400 020, India
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Email: sharpindia.openoffer@icicisecurities.com; **Website:** www.icicisecurities.com
Contact Person: Mr. Amit Joshi/Mr. Govind Khetan
SEBI Registration Number: INM000011179

Date : December 28, 2016
Place : Mumbai

PRESSMAN

Size: 12(w) x 37(h)